

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. No.2724/99  
M.A. No.2740/99

HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

New Delhi, this the 23rd day of December, 1999

1. Vijay Kumar S/o Sh. Vikram Singh
2. Santosh Kumar S/o Sh. Munni Ram
3. Birju Kumar S/o Musafir Zamadar

All C/o Vijay Kumar  
S/o Shri Vikram Singh  
J-281/40-A, Vijay Colony  
St. No.6, 3-1/2 Pusta  
Kartar Nagar, Delhi 110 053

...Applicants

(None)

Versus

1. Union of India  
Through Its Secretary  
Ministry of Urban Affairs & Employment  
Nirman Bhawan, New Delhi 110 011
2. The Chief Engineer  
Vidyut Bhawan, New Delhi

...Respondents

O R D E R (ORAL)

Hon'ble Smt. Shanta Shastry, Member (A)

None for the parties even after the second call. I find earlier also the applicants were not present on 16.12.1999. The applicants do not appear to be interested in pursuing the matter. The O.A. is dismissed for default & non-prosecution.

*Shanta S.*  
(Smt. Shanta Shastry)

Member (A)

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